

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1215  
ANSWERED ON:05.03.2013  
EXPORT OF EDIBLE OIL  
Kumar Shri P.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has removed the ban on export of branded edible oil;
- (b) if so, the details thereof;
- (c) whether the Government has decided to set up a committee to calibrate the minimum export price from time to time; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(PROF. K.V. THOMAS)

(a) & (b) Yes, Madam. Export of edible oils in branded consumer packs of upto 5 kg was allowed with a ceiling of 20,000 tons per annum. Recently Government has removed the quantitative limit on export of edible oils in branded consumer packs of upto 5 Kg with a Minimum Export Price of USD 1500 per MT vide Notification dated 5th February, 2013 issued by Department of Commerce.

(c) & (d) Yes, Government has set up an inter-ministerial committee to calibrate the Minimum Export Price from time to time under the Chairmanship of Commerce Secretary. Secretary, Consumer Affairs and Secretary, Food & Public Distribution are the members of the committee.